

## **General Instructions to the Candidates**

- 1 Applicant shall read all the instructions carefully before submitting Online application, so as to avoid mistakes/rejection.
- 2 The selection is through Competitive Written Examination (Preliminary Examination, Main Examination and Viva-voce). Applicant is advised to go through carefully the Karnataka Judicial Service (Recruitment) Rules, 2004 and Amendment Rules, 2011,2015 and 2016 published in the Karnataka Gazette Part-IVA (Extraordinary) dated 09.09.2005, 11.07.2011,12.03.2015 and 26.04.2016.
- 3 Applicant is advised to go through carefully the orders of the Government of Karnataka made under Articles 16(4) and 16(4A) of the Constitution and in particular, Order No.DPAR 08 SHM 95 dated 20.06.1995, as amended from time to time.
- 4 Applicant shall compulsorily provide his/her **Mobile Number and valid E-Mail ID** , for communication at relevant columns while submitting online application. The Authority is not responsible for non-receipt of SMS or E-mail, Futher No letter correspondence with the authority shall be enterained.
- 5 To avoid last minute rush, the applicant is advised to submit the online application well in advance. The website will accept the application round the clock till 30th April 2017- 11.59 p.m.

**Last dates:**

**To register / submit online applications on or before 30.04.2017. Time- 11.59 PM**

**For Online SBI payment of fee through Net Banking / Credit / Debit and also Generation of challan on 30.04.2017.**

**To remit Fee through Challan to SBI BANK on 03.05.2017 within Bank working hours**

- 6 The list of eligible applicants for Preliminary Examination, Main Examination and Viva-voce will be announced on High Court of Karnataka Website-

**[www.karnatakajudiciary.kar.nic.in/recruitment.asp](http://www.karnatakajudiciary.kar.nic.in/recruitment.asp)**

- 7 Intimation will be sent to the eligible applicants through SMS and Email. The list of eligible applicants for Preliminary Examination, Main Examination and Viva-voce will also be notified on the High Court of Karnataka website: <http://karnatakajudiciary.kar.nic.in/recruitment.asp>. For downloading the Admission Card/call letter the applicant shall go to the above website. Applicant must bring his/her Admission card at the time of appearing for the Preliminary Examination, Main Examination and call letter for viva voce.
- 8 Applicant shall appear for the Preliminary Examination, Main Examination and also for viva-voce if called for, at their own expenses at the place and time decided and notified by the High Court of Karnataka.
- 9 Applicant shall produce the copy of Admission Card while appearing for the Preliminary Examination, Main Examination and call letter for Viva-voce for verification.
- 10 Applicant shall produce all the Original Testimonials along with two sets of self-attested photo copies of the following while appearing for viva voce for verification:
  - a) Online submitted application.
  - b) Enrolment Certificate and Identity card issued by the Bar Council.
  - c) Practicing certificate issued by Presiding Officer of the Court where the applicant is practicing.
  - d) SSLC or equivalent certificate showing the date of birth.
  - e) Degree and Law Degree Marks Cards and Convocation certificates.
  - f) Caste certificates.
  - g) Certificates for claiming any reservation. Creamy Layer certificate, in case the applicant belongs to General Merit and claiming reservation under Rural Category.
  - h) Two Character certificates, one from the Principal of the College or Institution in which the applicant last studied with study details and one

from a respectable persons not related to the applicant but well acquainted with him/her (recently obtained).

i) Two passport size photographs.

j) Certificate of release or discharge from military service, in case of Ex-servicemen.

11 Applicant shall pay the appropriate examination fee as mentioned in the Notification, either by mode of Online banking or through challan form as notified by the High Court of Karnataka. The fee shall be remitted at any Branch of the State Bank of India (SBI).

12 Applicant shall scan his/her latest passport size photograph with white background (having 5 cm of length X 3.6 cm of breadth with max. size 50 kb) and signature on white paper in black ball point pen (having 2.5cm of length X 7.5 cm of breadth with max. size 25kb) in jpg format and upload the same, while submitting the Online application.

13 Applicant shall not upload any other original or attested copies of the documents/certificates (except the above specified documents) at the stage of submitting the Online application.

14 While applying online for the post, the applicant shall ensure that he/she fulfills the eligibility and other norms as mentioned above and that all the particulars furnished by him/her are correct in all respects. In case it is detected at any stage of recruitment that applicant does not fulfill the eligibility norms and/or that he/she has suppressed/twisted or truncated any materials facts, his/her candidature will stand cancelled. If any of these shortcomings is detected even after appointment, his/her appointment shall be liable to be terminated. Furnishing of wrong, incomplete and incorrect information would not only lead to disqualification but also liable for criminal prosecution.